- (c) how many out of them, are in Gujarat and their location; and
- (d) the details of such new centres likely to be opened in the country during the Sixth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Sixty-two Krishi Vigyan Kendras (Farm Science Centres) are operating at present in the country.

- (b) The Indian Council of Agricultural Research has been establishing the Krishi Vigyan Kendras (Farm Science Centres) with a view to improving the training component of the agricultural development system in the country. The skill training in agriculture is a critical input for agricultural production. The Kendras impart skill training to the practising farmers, farm women, school drop outs, rural youths and field level extension functionaries. The training courses both institutional and noninstitutional, are organised on the principles of "Teaching by Doing" and "Learning by Doing". No certificate/diploma is provided even for long duration courses with a view to attracting only practising farmers and fishermen or those who wish to be selfemployed.
- (c) Three Krishi Vigyan Kendras, one each at Deesa (Distt. Banaskantha), Randheja Vill. (Distt. Gandhi Nagar) and Devgarh Baria (Distt. Panch Mahal) are functioning in the State of Gujarat.
- (d) Twenty-eight new Centres are expected to be established during the remaining period of the Sixth-Five-Year Plan. The locations of the Centres are decided on the basis of recommendations of the ICAR Visiting Teams which have already been constituted for various States.

Villages Facing Scarcity of Drinking Water in Gujarat

3144. SHRI NAVIN RAVANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of villages in Gujarat

which are facing acute scarcity of drinking water;

- (b) steps being taken by Government to provide drinking water facility in all the villages of Gujarat State; and
- (c) whether any target has been fixed, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) As on 1.4.80 there were 5318 identified problem villages out of which 1818 villages have been covered by providing water supply upto 31.3.83 leaving a balance of 3500 villages.

(b) An amount of Rs. 65 crores has been allocated under the State sector Minimum Needs Programme for the Sixth Plan period. The funds released under the Central Sector Accelerated Rural Water Supply Programme are as follows:

1980-81 : Rs. 354.00 lakhs

1981-82 : Rs. 396.25 lakhs

1982-83 : Rs. 281.00 lakhs

Rs. 306.00 lakhs

1983-84

(upto 16.11.83 including an adhoc advance release of Rs. 250 lakhs).

(c) The target for the Sixth Plan period is 100% coverage of problem villages, that is, 5318. The target for 1983-84 is 1000 villages.

Finalisation of Accounts of Asiad

3145. SHRI DIGAMBER SINGH: SHRI CHHITTUBHAI GAMIT:

Will the Minister of SPORTS be pleased to state:

- (a) whether Accounts of the last Asiad Games held in Delhi have since been finally compiled; and
- (b) if so, the total expenditure incurred on the holding of these games apart from

the infrastructure like putting of Sports village and other buildings constructed by the DDA?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):

(a) and (b). The Accounts of the IX Asian Games held in November-December, 1982, have not so far been finally compiled by all the agencies concerned. The total expenditure on Asian Games booked with Department of Sports upto 30.9.1983 was Rs. 62.43 crores. According to present indications, the total expenditure on the IX Asian Games is not likely to exceed Rs. 67 crores.

the residential The construction of accommodation in the Siri Fort area by DDA used as Asiad Village formed part of their normal development programme and was not treated as Asiad project. For the Indraprastha Indoor Stadium constructed by DDA at an estimated cost of Rs. 26.23 contribution crores, Government limited to Rs. 9.82 crores only. DDA also constructed the Yamuna Velodrome in the Indraprastha Sports Complex and Shooting Ranges at Tughlakabad for which the entire expenditure, alongwith the said amount of Rs. 9.82 crores, has been met by Government and has been included in the figure of expenditure on IX Asian Games mentioned above.

Soaring Land Prices in Delhi

3146. SHRI DIGAMBER SINGH: Will the Minister of WORKS AND HOU-SING be pleased to state:

- (a) whether his attention has been drawn to the news item captioned "Jhuggi role in Delhi's soaring land price" appearing in the 'Hindustan Times' New Delhi dated 18 November, 1983;
- (b) whether the pressure on urban land is mounting and telling on agricultural land surrounding the city;
- (c) whether while Government pay some nominal compensation to the agriculturist

for his land acquired and deprived him of his means of livelihood, it sells it at a fantastic price;

- (d) whether the land prices in Delhi have skyrocketed Rs. 5000-6000 per yard; and
- (e) if so, what action he propose to take to check the migration of population to Delhi and save the agriculturist from being deprived of his land and arrest the land prices from skyrocketing?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF):
(a) Yes, Sir.

- (b) Land in Delhi is acquired by the Delhi Administration for the Planned Development of Delhi as envisaged in the Master Plan and to meet the needs of the increasing population of Delhi.
- (c) Compensation is paid to the land owners as per the provisions of the Land Acquisition Act, 1894.
- (d) and (e). There has been a noticeable increase in the prices of land in Delhi on account of various factors such as the general inflationary trend, the increasing population in Delhi and the gap between demand and availability of land. The Delhi Development Authority has reported that there is at present a declining trend in land prices. A number of schemes have been implemented or are under implementation including the Rohini project and Cooperative Group Housing by the D.D.A. to increase the availability of plots/flats so that prices of urban land are contained. The Delhi Development Authority have also reported that an overwhelming majority of their plots are sold at subsidised/predetermined rates and only a few are auctioned.

One of the objectives of the 6th Five Year Plan is to promote integrated development of small and medium towns in order to reduce the rate of migration to metropolitan cities including Delhi.